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Accountant, Class-III (In the Office of the Directorate of Sainik Welfare and Resettlement) Recruitment Rules, 2004

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Accountant, Class-III (In the Office of the Directorate of Sainik Welfare and Resettlement) Recruitment Rules, 2004

In exercise of the powers conferred by the proviso to the Art. 309 of the Constitution of India, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Accountant, Class-Ill, in the subordinate service of the Directorate of Sainik Welfare and Resettlement Officer, namely:

<u>1.</u> . :-

These rules may be called the Accountant, Class-III (In the office of the Directorate of Sainik Welfare and Resettlement) Recruitment Rules, 2004.

<u>2.</u> . :-

Appointment to the post of Accountant, Class-III, in the subordinate service of Directorate of Sainik Welfare of Resettlement Office shall be made by the promotion of a person of proved merit and efficiency from amongst the persons who have worked for not less than five years as Senior Clerk, Class-III, in the Directorate of Sainik Welfare and Resettlement and who have passed qualifying examination for computer knowledge as may be prescribed by the Government from time to time.

3. . :-

The selected candidate shall be required to pass an examination in Hindi or Gujarati or both in accordance with the rules made by the Government in that behalf from time to time.